

**IN THE HIGH COURT OF KERALA AT ERNAKULAM  
PRESENT  
THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN**

Friday, the 2<sup>nd</sup> day of September 2022 / 11th Bhadra, 1944  
**WP(C) NO. 28714 OF 2022**

**PETITIONERS:**

1. AMAL NASIM.M,AGED 22 YEARS,S/O NASSAR M,MULAYANKAY HOUSE, SULTHAN BATHERY WAYANAD, KERALA PIN: 673592
2. HANA SHAMS, AGED 22 YEARS,D/O SHAMES, CITADEL AZAD NAGAR, VADAKKEVILA PO,KOLLAM DISTRICT, PIN:691 010
3. MUHAMMED SHIRAS P, AGED 23 YEARS,S/O IBRAHIM, PONNANDI HOUSE,KOTTARAKKUNNU PO, VARAMBETTA, WAYANAD PIN: 670731
4. MUKUL DESH, S/O.ANILKUMAR, AGED 22 YEARS,KURUKANTHARA HOUSE, POOYAPILLY, VADAKEKARA PO,N PARAVOOR, ERNAKULAM DISTRICT, PIN:683522
5. THUSHAR SS, AGED 22 YEARS S/O ASMA,RAJEEVAM,CRA-29,TC 17/3997, NALANDA LANE,PATTOM PO,THIRUVANTHAPURAM,PIN:695004
6. DEEPAK KUNDU, AGED 22 YEARS S/O RAJKUMAR,NEAR WATER TANK, VPO, GURAITHI,ROHTAK, ROHTAK DISTRICT, HARYANA PIN:124514
7. ASMA MAOROOF, AGED 22 YEARS S/O SAJINA MAOROOF, VILAKKATHOI HOUSE, PERINTHALMANNA,MALAPPURAM DISTRICT,PIN:679322
8. APARNA SIVA, AGED 22 YEARS D/O SIVAPPU P,KANNIPURAM, MAILATTY, PANATHUR PO,KASR Kode DISTRICT, KERALA, PIN:671532
9. ANSIL SIRAJ PS, AGED 22 YEARS S/O SAJU ABDUL KHADER, VRR 94,CHIYYERAM, VALENCE,KANIMANGALAM PO,THRISSUR DISTRICT, KERALA,PIN:680027
10. AJAY THILAKAN, AGED 22 YEARS S/O AJITHA G, VETTAPARABATHU HOUSE, KALAVOOR PO, ALAPPUZHA, 688522
11. AKHIL ARJUN, AGED 22 YEARS S/O BABY, PUTHENVEETIL HOUSE, ADINADU SOUTH, KATTILKADAVU PO KARUNAGAPPALLY PIN: 690542
12. GODRIN THOMAS, AGED 22 YEARS S/O SHANCY BABY, KOCHAKUVELIYIL HOUSE, VAYALAR, ALAPUZHA KERALA PIN: 688524
13. SHASNA SHIBINI CK, AGED 22 YEARS D/O MUNEER CK, CHELAKODAN HOUSE, CHEMRAKATTOOR PO, AREEKODE, MALAPURAM PIN: 673639
14. SHIFANA SHARAF, D/O SHARAF, KARIMBALAYIL HOUSE, VAZHAPURAM PO, PALAKAD, PIN: 678595
15. ANUPAMA RAJ, D/O AJITHA KUMARI, AGED 22 YEARS, ANU BHAVAN, KODIKKONAM, KAITHODE P.O, NILAMEL KOLLAM DISTRICT, PIN:691535
16. PRINCE THOMAS, S/O THOMAS, KAPPIL HOUSE, KURUVILASSERY P.O, MALA, TRISSUR DISTRICT, KERALA,680732

**RESPONDENT:**

1. KERALA UNIVERSITY OF HEALTH SCIENCES MEDICAL COLLEGE POST, TRISSUR-680 596 REPRESENTED BY IT'S REGISTRAR
2. THE CONTROLLER OF EXAMINATIONS, KERALA UNIVERSITY OF HEALTH SCIENCES, MEDICAL COLLEGE POST, TRISSUR 680 596
3. THE BOARD OF ADJUDICATION OF STUDENTS GRIEVANCES KERALA UNIVERSITY OF HEALTH SCIENCES, MEDICAL COLLEGE POST, TRISSUR 680 596,

REPRESENTED BY IT'S CHAIRMAN

4. NATIONAL MEDICAL COMMISSION, REPRESENTED BY ITS SECRETARY, POCKET 14, SECTOR 8, DWARAKA, PHASE 1, NEW DELHI 110 077
5. UNION OF INDIA MINISTRY OF HEATH DEPARTMENT OF HEALTH AND FAMILY WELFARE 3RD FLOOR, JEEVAN DEEP BUILDING, SANSAD MARG, NEW DELHI - 110 001, REPRESENTED BY IT'S SECRETARY
6. THE STATE OF KERALA REPRESENTED BY PRINCIPAL SECRETARY, DEPARTMENT OF HEALTH AND FAMILY WELFARE, GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM - 695 001
7. THE PRINCIPAL GOVERNMENT MEDICAL COLLEGE, MANJERI. VELLARANGAL, MANJERI, PIN:676121
8. THE PRINCIPAL GOVERNMENT MEDICAL COLLEGE, KOTTAYAM GANDHINAGAR, AARPOOKKARA, KOOTTAYAM, PIN:686008
9. THE PRINCIPAL GOVERNMENT MEDICAL COLLEGE, THIRUVANANTHAPURAM ULLOOR, SAT HOSPITAL MEDICAL COLLAGE JUNCTION, CHALAKKUZHAI, THIRUVANTHAPURAM, PIN:695011
10. THE PRINCIPAL AZEEZIA INSTITUTE OF MEDICAL SCIENCE & RESEARCH, KOLLAM, ADICHANALLOOR, KOLLAM, PIN:691573
11. THE PRINCIPAL AL AZHAR MEDICAL COLLEGE AND SUPER SPECIALITY HOSPITAL, EZHALLOOR, THODUPUZHA, KUMARAMANGALAM, PIN:685605
12. THE PRINCIPAL TD MEDICAL COLLEGE, ALAPPUZHA VANDANAM, ALAPPUZHA DISTRICT, PIN:688005
13. THE PRINCIPAL DR. SOMERVELL MEMORIAL CSI MEDICAL COLLAGE KARAKONAM PARASSALA, VALLARADA ROAD, KARAKONAM, PIN:695504
14. THE PRINCIPAL PK DAS INSTITUTE OF MEDICAL SCIENCE, PALAKKAD VANIYAMKULAM, OTTAPPALAM, KERALA, PIN:679522

Writ petition (civil) praying inter alia that in the circumstances stated in the affidavit filed along with the WP(C) the High Court be pleased to order or direction to the 4th respondent consider and pass orders on Exhibit P19 representation made by the petitiones till pending disposal of above Writ Petition.

This petition coming on for admission upon perusing the petition and the affidavit filed in support of WP(C) and upon hearing the arguments of M/S.M.R.ABHILASH, A.SREEPRIYA & V.VISHAL AJAYAN, Advocates for the petitioners, SRI. P. SREEKUMAR, Advocate for respondents 1 to 3, SRI. TITUS MANI VETTAM, Advocate for respondent 4, SRI. S. MANU, ASSISTANT SOLICITOR GENERAL OF INDIA for respondent 5 and of GOVERNMENT PLEADER for respondent 6, the court passed the following:-

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**ORDER**

I have heard Sri. M.R. Abhilash, learned Counsel for the petitioners and I am of the view that this writ petition deserves to be admitted. It is so ordered.

Petitioners will take out notice before admission to respondents 7 to 14 by speed post; while Sri. P. Sreekumar for respondents 1 to 3; Sri. Titus Mani Vettam for 4th respondent; Sri. S. Manu, learned Assistant Solicitor General of India for R5 and the learned Government Pleader for R6 enters appearance and seeks time to file counter pleadings.

List on 6-10-2022; until which time, status quo as regards the petitioners shall be maintained and no coercive action initiated against them without obtaining orders from this Court.



Sd/- DEVAN RAMACHANDRAN JUDGE

**APPENDIX OF WP(C) 28714/2022**

**Exhibit P19**

**TRUE COPY OF THE REPRESENTATION MADE BY THE PETITIONERS  
WITH THE 4TH RESPONDENT DATED 27.08.2022**

